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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/596/ (IB)/2017
NAME OF THE PETITIONER(S) : TJSV STEEL FABRICATION & GALVANIZING (I) LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G.V. MOHAN KUMAR
RADHI DEVI

Counsel for Respondent

G. V. Mohan

ORDER

Both the parties alongwith their respective counsel are present and submitted that the matter has been settled between the parties by way of a compromise. In this regard, they have filed a joint memo of compromise signed by both the parties and their counsel, specifying the terms of compromise and the schedule of payment. The memo is taken on record. In view of the compromise entered into by both the parties, the matter is closed.

-Sd-

K Anantha Padmanabha Swamy
Member (Judicial)

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